

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(C/ACT)/78/KOB/2024 in CP(C/ACT)/24/KOB/2023
SECTION	RULE 11 NCLT
NAME OF PARTIES	M/S SOMANS LEISURE TOURS INDIA PVT LTD AND OTHERS V/S MS. JEENA FERNANDEZ.
PETITIONERS ADVOCATE/ PROFESSIONAL	PRASHANT KUMAR
RESPONDENTS ADVOCATE/ PROFESSIONAL	

01 May 2024

## ORDER

### IA(C/ACT)/78/KOB/2024 in CP(C/ACT)/24/KOB/2023

This is an IA bearing No. 78/KOB/2024 filed by the Applicants (Respondent Nos. 1 & 2 in main CP(C/ACT)/24/KOB/2023) under Rule 11 of the NCLT Rules, 2016 to place on record the Closure Statement. In the said Application, the Applicants have arrayed Ms. Jeena Fernandez (Petitioner in main CP(C/ACT)/24/KOB/2023) as the respondent party.

Learned Authorised representative, Mr. N R Krishnan Unni appears on behalf of the Counsel on record for the Applicants through virtual mode.

At the request of the Learned Authorised representative for the Applicants, list this matter for further consideration on **10.06.2024**.

Sd /-

SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI  
MEMBER (JUDICIAL)